

(e) the steps taken to streamline the system of reimbursement of medical claims of pensioners?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) to (e)
The details of medical reimbursement claims of pensioners pending in CGHS Delhi (Zone-wise) are given below:

1. North Zone - 300, pendency since one month.
2. Central Zone - 65, pendency six weeks.
3. East Zone- 112, pendency since one month.
4. South Zone- 608, pendency two and half months.

Although, no time limit has been prescribed, yet efforts are made to settle the bills without delay. These bills are pending mainly due to procedural delays like need for clarifications from Government specialists, incomplete submission of bills by the beneficiaries, submission of repeat bills in the event of non-admissibility of full claims made by the beneficiaries, etc.

In recent times, steps have been taken to expedite settlement of these claims. CGHS has been organizing claim Adalats on an annual basis to settle the pending reimbursement cases. Increased financial power has been given to Zonal officers to approve the claims of pensioners. Arrangements have been made for receiving the claims online from dispensaries to Zonal offices etc.

Shortage of medicines in CGHS dispensaries in Maharashtra

†3037. SHRI BALAVANT ALIAS BAL APTE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether doctors posted in the dispensaries running under Central Government Health Scheme (CGHS) in Maharashtra are not thoroughly examining the patients;

(b) if so, the details thereof along with the reasons therefor;

(c) whether there is always a shortage of medicines in the dispensaries running under CGHS in Mumbai; and

(d) if so, the remedial steps taken by Government in this regard?

†Original notice of the question was received in Hindi.

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) No.

(b) Question does not arise in view of (a) above.

(c) No.

(d) Question does not arise in view of (c) above.

Awareness programme to contain diabetes

3038. SHRI N. BALAGANGA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether cases of diabetes is on the increase in the country;

(b) if so, the details thereof;

(c) whether Government has any action plan to create awareness to contain this disease; and

(d) if so, the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) and (b) The exact data regarding diabetes in the country is not known. The international Diabetes Federation (IDF) estimates the total number of people in India with Diabetes to be around 50.8 million in 2010, expected to rise to 87.0 million by 2030.

(c) and (d) The Government of India has initiated the National Programme for Prevention and Control of Cancer, Diabetes, Cardiovascular Diseases and Stroke (NPCDCS) in the 100 selected districts in 21 States. The community based strategies include awareness, prevention and control of diabetes at various levels viz. Sub-Centres, Community Health Centres (CHCs), District etc. in the health care delivery system.

Dengue epidemic in Orissa

†3039. SHRI RUDRA NARAYAN PANY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that recently dengue has taken epidemic form in Orissa;

†Original notice of the question was received in Hindi.